

ITEM NO.120

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4232/2025

PREM SHANKER MISRA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 17-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Raj Kishor Choudhary, AOR (N.P.)

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. None appears even on second call.
2. List the matter after ensuing Partial Court Working Days.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)
COURT MASTER (NSH)